GOVERNMENT OF INDIA

MINISTRY OF COMMUNICATION AND INFORMATION TECHNOLOGY

RAJYA SABHA

QUESTION NO18.11.2010

ANSWERED ON

UNDERVALUATION OF G SPECTRUM.

936

SHRIMATI SHOBHANA BHARTIA

Will the Minister of COALCOALCOALCOMMUNICATION AND INFORMATION TECHNOLOGY be pleased to state :-

- (a) whether CAG has accused the telecom ministry of undervaluing 2G spectrum sold to new players in 2008;
- (b) if so, whether the allotment price was not realistic and the policy failed to address the issue of price discovery of spectrum; and
- (c) if so, the responsibility fixed by Government in this regard and corrective steps now proposed to be taken to fix the wrinkles of spectrum allocation?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY

(SHRI SACHIN PILOT)

(a) to (c) Sir, the CAG Report on "Issue of Licences and Allocation of 2G spectrum by the Department of Telecommunications has been tabled in the Parliament on 16.11.2010. Necessary action will be taken after due examination of the Report.